GOVERNMENT OF INDIA MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

LOK SABHA UNSTARRED QUESTION NO. 3154 TO BE ANSWERED ON 12.03.2020

BHARAT CRAFT PORTER

3154. SHRI E.T.MOHAMMED BASHEER:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether the Government proposes to launch Bharat Craft Porter for Micro, Small and Medium Enterprises (MSME) sector;
- (b) if so, the details thereof and its aims and objectives; and
- (c) whether the Government proposes to introduce any rejuvenation package for MSME sector and if so, the details thereof?

ANSWER

MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI NITIN GADKARI)

(a)&(b): The Government of India has set up Government e Marketplace (GeM) Portal. On this Portal, there are 76,953 Micro and Small enterprises (MSEs) on-boarded and their order value is Rs.23347 Crore till 9th February, 2020.

Apart from above, MSME Global Mart Portal developed by National Small Industries Corporation, a PSU, under the Ministry of MSME, offers services including online registration, web store management, multiple payment options, customer support through Call Centres and enhanced security features.

- (c): The Government of India has taken following special support measures for MSME sector:
 - Launch of 59-minute loan portal to enable easy access to credit for MSMEs. Inprinciple approval of loans up to Rs. 1 crore through the portal. Portal link through GST portal.
 - 2. (i) 2% interest subvention for all GST registered MSMEs, on incremental credit. (ii)Increase in interest rebate from 3% to 5% for exporters who receive loans in the pre-shipment and post-shipment period.
 - 3. (i) Companies with turnover of more than Rs. 500 crore to be brought on the Trade Receivables e-Discounting System (TReDS) to enable entrepreneurs to access credit based on upcoming receivables.
 - (ii) All CPSUs to be onboarded on TReDS Platform.

- 4. Central Public Sector Undertaking (CPSUs) units to make mandatory procurement of 25% instead of 20% from MSEs.
- 5. CPSUs to make mandatory procurement of 3% from Women Entrepreneurs out of 25% mandatory procurement.
- 6. CPSUs to compulsorily be part of Public Procurement Portal GeM- Government e-Marketplace. CPSUs to get their vendors registered on GeM portal.
- 7. 20 Hubs and 100 Spokes in the form of Tool Rooms for Technological Upgradation to be established across the country with a fund allotment of Rs. 6000 crore
- 8. Clusters for Pharma MSMEs to be formed and supported with 70% Govt. of India assistance.
- 9. Only one annual return to be filed for 8 Labour laws and 10 Union regulations to simplify Government procedures.
- 10. Computerized random allotment for visits to firms by Inspectors to simplify Government procedures.
- 11. Environment Clearance and Consent to establish unit, under air pollution and water pollution laws, to be merged into a single consent. Return to be accepted on the basis of Self-Certification.
- 12. Ordinance has been promulgated to enable entrepreneurs to correct the minor violations under the Companies Act through simple procedures rather than to approach Courts.
